

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

6. IA 3109/2024 in C.P. (IB)/1173(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 14.06.2024**

**NAME OF THE PARTIES:- Kanak Jani Resolution Professional Of
Panakaj Himmatlal Salot
IN THE MATTER OF
Phoenix Arc Pvt Ltd
V/s
Mr. Pankaj Himmatlal Salot**

**Section: Application under any other provisions- IBC U/s 95(1) of Insolvency and
Bankruptcy Code, 2016**

ORDER

IA 3109 of 2024:- Counsel, Vikram Choudhary appeared for the Applicant/RP through VC. This Application is filed by the RP for placing on record report u/s 99 of the IB Code, 2016 which is annexed with the present Application. The said report is taken on record, no order is called for. Accordingly, **IA 3109 of 2024** is **allowed** and **disposed of.**

Further, Personal Guarantor is directed for file reply/objection, if any, against the report of the RP by serving an advance copy on the other side at least two days before the next date of hearing. List this matter on **27.06.2024.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)